CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



OA No.851/2004

New Delhi this the 17th day of August, 2004

Hon'ble Shri S.A. Singh, Member (A)

Shri Azad Singh Dahiya, Film Vedio Editor, Doordarshan Kendra, Hissar R/O Qr.no.10 Old Compound Mandia House, Bhagwan Dass Road, New Delhi.

..Applicant

(By Advocate Mrs Meenu Mainee proxy for Shri B.S.Mainee)

VERSUS

- Union of India through The Secrretay, Ministry of Information and Broadcasting, Shastri Bhawan, New Delhi.
- The Director General, Doordarshan Kendra, Doordarshan Bhawan, New Delhi.
- Shri S.S. Rehman, Director, Doordarshan Keendra, Hissar.

..Respondents

(By Advocate Shri Sachin Chauhan proxy for Shri S.K.Pabbi)

ORDER (ORAL)

(Hon'ble Shri S.A. Singh, Member (A)

This OA has been filed by the applicant seeking relief against the transfer order. Learned proxy counsel applicant states that the respondents have the the applicant favourably and considered the case of therefore, she would like to withdraw the OA with liberty to agitate the same, if any, grievances survives.

Allowed as prayed. Subject to aforesaid, 2. dismissed as withdrawn.

(S.A. STrigh)

Member (A)

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